

### Procurement of Rabi Grains

10. SHRI DHARMA VIR VASISTH:  
Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total procurement of wheat and coarse grains upto date State-wise; and

(b) the average rate per quintal given to the farmers?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a): A total quantity of 41.92 lakh tonnes of wheat has been procured upto 10th June, 1977. State-wise position is indicated in the enclosed statement. No price support purchases of Rabi Coarse-grains have been made so far. Food Corporation of India have, however, made commercial purchase of 9.44 thousand tonnes of Barely from open market in Haryana.

(b): Purchases are made by the public agencies according to the specifications laid down by the Government of India. A price of Rs. 110/- per quintal is paid for wheat of grade I quality. Suitable price cuts are imposed for lower grade quality of wheat. It is not possible at this stage to work out the average price for the purchases made.

Barley has been purchased at the open market prices ranging between Rs. 91.90 and 144.00 per quintal

#### Statement

Quantities Of Wheat Procured During Rabi Marketing Season 1977-78

(Figures in '000 tonnes)  
as on 10th June, '77

State	Progressive Procurement Wheat
Assam	Neg.
Bihar	8.1
Haryana	810.1

I	2
Jammu & Kashmir	5.9
Madhya Pradesh	9.8
Maharashtra	5.8
Punjab	2729.3
Rajasthan	61.0
Uttar Pradesh	552.6
West Bengal	Neg.
Chandigarh	0.4
Delhi	9.1
TOTAL	4192.91

Note —Neg. means negligible.

### Teachers rendered surplus in Delhi on merger of schools

11. CHOWDHRY BALBIR SINGH:  
Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Middle Schools merged in Higher Secondary Schools in each Zone by Delhi Administration since May, 1976 till date and number of teachers rendered surplus Zone-wise;

(b) whether all such surplus teachers in West Zone have since been posted against regular vacancies; and whether care was taken to post them near their residence;

(c) if not, the particulars of teachers not yet posted against regular vacancies in West Zone; and

(d) whether salary is being paid to them regularly in time and if not, the reasons therefor and the time by which it would be done?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) to (d): According to the information received from the Delhi Administration, the following is the number

- of middle schools merged into Higher Secondary Schools and teachers rendered surplus Zone-wise:

Name of the Zone	No. of Schools merged	No. of teachers rendered surplus
East	6	31
West	6	47
North	6	Nil
South	8	70

It will be seen from the above statement that the number of teachers rendered surplus in the West Zone is 47. 45 teachers out of them have since been adjusted against the available regular vacancies and the remaining two are being paid their salary regularly pending adjustment. Posting of these surplus teachers has been made taking into consideration the proximity of their residences

### उपभोक्ता सहकारी स्टोर, पटना को दालों की सप्लाई

12. श्री चन्द्रदेव प्रसाद वर्मा : क्या कृषि और सिंचाई मंत्री वह बताने की कृपा करेंगे कि :

(क) क्या बिहार स्थित भा. तीय खाद्य निगम ने लगभग 22 लाख रुपये की दाल उपभोक्ता सहकारी स्टोर, पटना को खुदरा बिक्री के लिए दी थी

(ख) क्या उक्त उपभोक्ता स्टोर ने समस्त दाल को पटना के एक बड़े व्यापारी के हाथ बेच दिया

(ग) क्या उक्त घोटाले में भारतीय खाद्य निगम और उपभोक्ता सहकारी स्टोर के पदाधिकारियों का हाथ है ; और

(घ) यदि हां, तो सरकार ने इस मामले में अब तक क्या कार्यवाही की है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल) :: (क) जी हां ।

(ख) से (घ). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जाएगी ।

### Setting up of Sugar Factory in Hanumangarh

13. CHAUDHARY HARI RAM MAKKASAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state whether Government propose to set up a sugar factory in Hanumangarh town in Ganganagar?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): No such proposal is under the consideration of Government.

### Aligarh Muslim University Act

14. SHRI BASHIR AHMAD:

SHRI BRIJ BHUSHAN TIWARY:

SHRI MOHD. SHAFI QURESHI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether any action is being taken to amend the Aligarh Muslim University Act to restore its minority character?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER): The Aligarh Muslim University, having been incorporated by an Act of Central Legislature and maintained out of Central grants is an